## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1471/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES: Cosima Marine Pvt. Ltd.

V/s.

Pragati Marine Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

**SIGNATURE** 

## **ORDER**

## CP 1471/ I&BP/NCLT/MB/MAH/2017

None present. List this matter on 10.11.2017.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-B. S. V. PRAKASH KUMAR Member (Judicial)